

## Ajan Devi And Another Vs State Of Punjab And Others

**Court:** High Court Of Punjab And Haryana At Chandigarh

**Date of Decision:** Aug. 23, 2023

**Acts Referred:** Constitution Of India, 1950 " Article 21  
Code Of Criminal Procedure, 1973 " Section 164

**Hon'ble Judges:** Anoop Chitkara, J

**Bench:** Single Bench

**Advocate:** Sukhveer Kaur, Shiva Khurmi, Sham Lal Saha

**Final Decision:** Allowed

### Judgement